

HIGH COURT OF UTTARAKHAND AT NAINITAL

NOTIFICATION

DATED: NAINITAL: APRIL 23, 2024

No. 110/UHC/Admin.A-2/2024

Ms. Anita Gunjjyal, Civil Judge (Sr. Div.), Kotdwar, District Pauri Garhwal is transferred and posted as Chief Judicial Magistrate, Udham Singh Nagar vice Shri Mohammad Yusuf.

No. 111/UHC/Admin.A-2/2024

Shri Laxman Singh, Chief Judicial Magistrate, Dehradun is transferred and posted as Chief Judicial Magistrate, Pauri Garhwal vice Shri Mohammad Yaqoob.

No. 112/UHC/Admin.A-2/2024

Shri Dharendra Bhatt, Additional Judge, Family Court, Dehradun is repatriated, transferred and posted as Additional Chief Judicial Magistrate (Railways), Haldwani, District Nainital vice Shri Manoj Kumar Dwivedi.

No. 113/UHC/Admin.A-2/2024

Shri Sundeep Kumar, Joint Director, Uttarakhand Judicial & Legal Academy, Bhowali, District Nainital is transferred and posted as Civil Judge (Sr. Div.), Haridwar vice Shri Shahzad Ahmad Wahid.

No. 114/UHC/Admin.A-2/2024

Shri Mohammad Yusuf, Chief Judicial Magistrate, Udham Singh Nagar is transferred and posted as Joint Director, Uttarakhand Judicial & Legal Academy, Bhowali, District Nainital vice Shri Sundeep Kumar.

No. 115/UHC/Admin.A-2/2024

Shri Yogendra Kumar Sagar, Joint Registrar (Judl. & Admin.), Uttarakhand Public Service Tribunal, Dehradun is repatriated, transferred and posted as Chief Judicial Magistrate, Chamoli vice Shri Sachin Kumar.

No. 116/UHC/Admin.A-2/2024

Shri Hemant Singh, Civil Judge (Sr. Div.), Champawat is transferred and posted as Civil Judge (Sr. Div.), Udham Singh Nagar vice Ms. Sweta Pandey.

No. 117/UHC/Admin.A-2/2024

Shri Vinod Kumar Burman, Chief Judicial Magistrate, Tehri Garhwal is transferred and posted as Civil Judge (Sr. Div.), Rishikesh, District Dehradun vice Shri Bhavdeep Ravtey.

No. 118/UHC/Admin.A-2/2024

Shri Shahzad Ahmad Wahid, Civil Judge (Sr. Div.), Haridwar is posted as 1st Additional Civil Judge (Sr. Div.), Haridwar in the vacant court.

No. 119/UHC/Admin.A-2/2024

Shri Mohammad Yaqoob, Chief Judicial Magistrate, Pauri Garhwal is transferred and posted as Civil Judge (Sr. Div.), Tehri Garhwal vice Shri Avinash Kumar Srivastava.

P.T.O.

No. 120/UHC/Admin.A-2/2024

Ms. Vibha Yadav, Secretary, District Legal Services Authority, Pithoragarh is repatriated, transferred and posted as Principal Magistrate 1st Class, Juvenile Justice Board, Haridwar vice Ms. Manju Devi.

No. 121/UHC/Admin.A-2/2024

Ms. Indu Sharma, 2nd Additional Civil Judge (Sr. Div.), Dehradun is transferred and posted as 1st Additional Civil Judge (Sr. Div.), Udham Singh Nagar vice Ms. Nazish Kaleem.

No. 122/UHC/Admin.A-2/2024

Shri Manoj Kumar Dwivedi, Additional Chief Judicial Magistrate (Railways), Haldwani, District Nainital is transferred and posted as Civil Judge (Sr. Div.), Kotdwar, District Pauri Garhwal vice Ms. Anita Gunjiyal.

No. 123/UHC/Admin.A-2/2024

Ms. Niharika Mittal Gupta, 1st Additional Chief Judicial Magistrate, Dehradun is transferred and posted as Chief Judicial Magistrate, Champawat vice Shri Arun Vohra.

No. 124/UHC/Admin.A-2/2024

Shri Harsh Yadav, Secretary, District Legal Services Authority, Dehradun is repatriated, transferred and posted as Civil Judge (Sr. Div.), Nainital vice Shri Puneet Kumar.

No. 125/UHC/Admin.A-2/2024

Ms. Sweta Pandey, Civil Judge (Sr. Div.), Udham Singh Nagar is posted as 2nd Additional Civil Judge (Sr. Div.) Udham Singh Nagar vice Ms. Rashmi Goyal.

No. 126/UHC/Admin.A-2/2024

Shri Avinash Kumar Srivastava, Civil Judge (Sr. Div.), Tehri Garhwal is transferred and posted as Chief Judicial Magistrate, Haridwar vice Shri Rahul Kumar Srivastava.

No. 127/UHC/Admin.A-2/2024

Shri Sachin Kumar, Chief Judicial Magistrate, Chamoli is transferred and posted as Additional Chief Judicial Magistrate, Kashipur, District Udham Singh Nagar vice Shri Mithilesh Pandey

No. 128/UHC/Admin.A-2/2024

Ms. Lalita Singh, Additional Judge, Family Court, Rishikesh, District Dehradun is repatriated, transferred and posted as Civil Judge (Sr. Div.), Laksar, District Haridwar vice Ms. Seema Dungarakoti.

No. 129/UHC/Admin.A-2/2024

Shri Sanjeev Kumar, Chief Judicial Magistrate, Uttarkashi is transferred and posted as Chief Judicial Magistrate, Dehradun vice Shri Laxman Singh.

No. 130/UHC/Admin.A-2/2024

Shri Sandeep Singh Bhandari, 2nd Additional Chief Judicial Magistrate, Dehradun is posted as 1st Additional Chief Judicial Magistrate, Dehradun vice Ms. Niharika Mittal Gupta.

No. 131/UHC/Admin.A-2/2024

Ms. Neha Kushwaha, Civil Judge (Sr. Div.), Uttarkashi is transferred and posted as Additional Chief Judicial Magistrate, Nainital vice Ms. Jyotsna.

P.T.O.

No. 132/UHC/Admin.A-2/2024

Ms. Anita Kumari, 3rd Additional Civil Judge (Sr. Div.), Dehradun is posted as 1st Additional Civil Judge (Sr. Div.), Dehradun in the vacant Court.

No. 133/UHC/Admin.A-2/2024

Shri Ashok Kumar, Joint Secretary (Law), Government of Uttarakhand, Dehradun is repatriated, transferred and posted as Chief Judicial Magistrate, Rudraprayag vice Shri Rajesh Kumar.

No. 134/UHC/Admin.A-2/2024

Ms. Nazish Kaleem, 1st Additional Civil Judge (Sr. Div.), Udham Singh Nagar is posted as 3rd Additional Civil Judge (Sr. Div.), Udham Singh Nagar vice Shri Nadeem Ahmad.

No. 135/UHC/Admin.A-2/2024

Ms. Rashmi Goyal, 2nd Additional Civil Judge (Sr. Div.), Udham Singh Nagar is posted as 4th Additional Civil Judge (Sr. Div.), Udham Singh Nagar vice Ms. Sahista Bano.

No. 136/UHC/Admin.A-2/2024

Shri Amit Kumar, 4th Additional Civil Judge (Sr. Div.), Dehradun is posted as 2nd Additional Civil Judge (Sr. Div.), Dehradun vice Ms. Indu Sharma.

No. 137/UHC/Admin.A-2/2024

Shri Mithilesh Pandey, Additional Chief Judicial Magistrate, Kashipur, District Udham Singh Nagar is transferred and posted as Chief Judicial Magistrate, Tehri Garhwal vice Shri Vinod Kumar Burman.

No. 138/UHC/Admin.A-2/2024

Shri Kapil Kumar Tyagi, 3rd Additional Chief Judicial Magistrate, Dehradun is posted as 2nd Additional Chief Judicial Magistrate, Dehradun vice Shri Sandeep Singh Bhandari.

No. 139/UHC/Admin.A-2/2024

Shri Abhay Singh, Secretary, District Legal Services Authority, Haridwar is repatriated, transferred and posted as Chief Judicial Magistrate, Uttarkashi vice Shri Sanjeev Kumar.

No. 140/UHC/Admin.A-2/2024

Ms. Mamta Pant, 5th Additional Civil Judge (Sr. Div.), Dehradun is posted as 3rd Additional Civil Judge (Sr. Div.), Dehradun vice Ms. Anita Kumari.

No. 141/UHC/Admin.A-2/2024

Ms. Anamika, 6th Additional Civil Judge (Sr. Div.), Dehradun is posted as 4th Additional Civil Judge (Sr. Div.), Dehradun vice Shri Amit Kumar.

No. 142/UHC/Admin.A-2/2024

Shri Nadeem Ahmad, 3rd Additional Civil Judge (Sr. Div.), Udham Singh Nagar is posted as 5th Additional Civil Judge (Sr. Div.), Udham Singh Nagar in the vacant Court.

No. 143/UHC/Admin.A-2/2024

Shri Dharmendra Shah, 7th Additional Civil Judge (Sr. Div.), Dehradun is posted as 5th Additional Civil Judge (Sr. Div.), Dehradun vice Ms. Mamta Pant.

P.T.O.

No. 144/UHC/Admin.A-2/2024

Ms. Sahista Bano, 4th Additional Civil Judge (Sr. Div.), Udham Singh Nagar is transferred and posted as 3rd Additional Chief Judicial Magistrate, Dehradun vice Shri Kapil Kumar Tyagi.

No. 145/UHC/Admin.A-2/2024

Shri Anoop Singh, 4th Additional Chief Judicial Magistrate, Dehradun *[attached with Hon'ble High Court of Uttarakhand, Nainital as CPC/OSD]* is transferred and posted as 2nd Additional Civil Judge (Sr. Div.), Haridwar in the vacant Court.

Even after his posting as 2nd Additional Civil Judge (Sr. Div.), Haridwar, Shri Anoop Singh shall remain attached with Hon'ble High Court of Uttarakhand, Nainital as Officer on Special Duty (OSD)/C.P.C. High Court, till further orders.

No. 146/UHC/Admin.A-2/2024

Ms. Jayshree Rana, Additional Chief Judicial Magistrate, Haridwar is transferred and posted as Civil Judge (Sr. Div.), Uttarkashi vice Ms. Neha Kushwaha.

No. 147/UHC/Admin.A-2/2024

Ms. Suman, 8th Additional Civil Judge (Sr. Div.), Dehradun is transferred and posted as Civil Judge (Sr. Div.), Rudraprayag in the vacant Court.

No. 148/UHC/Admin.A-2/2024

Shri Sachin Kumar, 9th Additional Civil Judge (Sr. Div.), Dehradun is posted as 6th Additional Civil Judge (Sr. Div.), Dehradun vice Ms. Anamika.

Note:

- (A) Recommendation of the name of Shri Arun Vohra, Chief Judicial Magistrate, Champawat is being sent to the State Government for his posting as OSD/Deputy Secretary, Uttarakhand State Legal Services Authority, Nainital vice Shri Sayed Gufran.
- (B) Recommendation of the name of Shri Rahul Kumar Srivastava, Chief Judicial Magistrate, Haridwar is being sent to the State Government for his posting as Additional Judge, Family Court, Rishikesh, District Dehradun vice Ms. Lalita Singh.
- (C) Recommendation of the name of Shri Bhavdeep Ravtey, Civil Judge (Sr. Div.), Rishikesh, District Dehradun is being sent to the Uttarakhand State Legal Services Authority, Nainital for his posting as Secretary, District Legal Services Authority Champawat in the vacant post.
- (D) Recommendation of the name of Ms. Jyotsna, Additional Chief Judicial Magistrate, Nainital is being sent to the State Government for her posting as Joint Registrar (Judl. & Admin.), Uttarakhand, Public Service Tribunal, Dehradun vice Shri Yogendra Kumar Sagar.
- (E) Recommendation of the name of Shri Sayed Gufran, OSD/Deputy Secretary, Uttarakhand State Legal Services Authority, Nainital is being sent to the State Government for his posting as Additional Judge, Family Court, Dehradun vice Shri Dharendra Bhatt.
- (F) Recommendation of the name of Ms. Seema Dungarakoti, Civil Judge (Sr. Div.), Laksar, District Haridwar is being sent to the Uttarakhand State Legal Services Authority, Nainital for her posting as Secretary, District Legal Services Authority Dehradun vice Shri Harsh Yadav.

P.T.O.

- (G) Recommendation of the name of Ms. Simranjit Kaur, Secretary, District Legal Services Authority, Chamoli is being sent to the Uttarakhand State Legal Services Authority, Nainital for her posting as Secretary, District Legal Services Authority Haridwar vice Shri Abhay Singh.
- (H) Recommendation of the name of Shri Puneet Kumar, Civil Judge (Sr. Div.), Nainital is being sent to the Uttarakhand State Legal Services Authority, Nainital for his posting as Secretary, District Legal Services Authority Chamoli vice Ms. Simranjit Kaur.
- (I) Recommendation of the name of Shri Rajesh Kumar, Chief Judicial Magistrate, Rudraprayag is being sent to the State Government for his posting as Joint Secretary (Law)-cum-Joint L.R., Government of Uttarakhand, Dehradun vice Shri Ashok Kumar.
- (J) Recommendation of the name of Ms. Manju Devi, Principal Magistrate 1st Class, Juvenile Justice Board, Haridwar is being sent to the Uttarakhand State Legal Services Authority, Nainital for her posting as Secretary, District Legal Services Authority Pithoragarh vice Ms. Vibha Yadav.

All above orders shall come into force w.e.f. 15.05.2024

By Order of the Court,

Sd/-
(Ashish Naithani)
Registrar General

No. 2138/UHC/Admin.A-2/Annual Transf./2024

Dated: April 23, 2024

1. All the District Judges of the State Judiciary for information.
2. Principal Judge, Family Court, Dehradun and Judges, Family Courts of the State for information.
3. P.P.S. to Hon'ble the Chief Justice for information and to place it before Her Lordship.
4. P.S./P.A. to Hon'ble Judges of the Court with the request to place the notification for kind perusal of Hon'ble Judges.
5. All the Registrars of the Court for information.
6. Principal Secretary, Law-cum-L.R., Government of Uttarakhand, Dehradun for information.
7. Principal Secretary, Legislative, & Parliamentary Affairs, Govt. of Uttarakhand, Dehradun for information.
8. Accountant General, Uttarakhand, Mahalekhakar Bhawan, Kaulagarh, Dehradun for information.
9. Secretary Personnel, Government of Uttarakhand, Dehradun for information.
10. Legal Advisor to H.E. the Governor of Uttarakhand for information.
11. Director, Uttarakhand Judicial & Legal Academy, Bhowali, District Nainital for information.
12. Member-Secretary, Uttarakhand State Legal Services Authority, ADR Building, High Court Campus, Nainital for information.
13. Chairman, Commercial Tax Tribunal, Uttarakhand, Dehradun for information.
14. Chairman, State Transport Appellate Tribunal, Dehradun for information.
15. Legal Advisor to Public Service Commission, Uttarakhand, Haridwar for information.
16. Registrar, Public Service Tribunal, Uttarakhand, Dehradun for information.
17. Registrar, Consumer Dispute Redressal Commission, Uttarakhand, Dehradun for information.
18. Presiding Officer (s), Labour Court, Dehradun, Haridwar and Kashipur, District U.S. Nagar for information.
19. Presiding Officer, Industrial Tribunal-cum-Labour Court, Haldwani, District Nainital for information.
20. Presiding Officer (s) Food Safety Appellate Tribunals, Dehradun and Haldwani, District Nainital for information.
21. Deputy Registrar (Accounts) of the Court for information.
22. Director, Directorate of Treasuries, Pension & Entitlements, Uttarakhand, 23- Laxmi Road, Dalanwala, Dehradun for information and necessary action.
23. Director, Government Press, Uttarakhand, Industrial Area, Ramnagar, Roorkee-247667, District Hardwar for Publication of the Notification in the next issue of the Gazette of Uttarakhand and also to furnish copy of Gazette to this Court.
24. P.S. to Registrar General.
25. Chief Treasury Officers of all districts.

P.T.O.

26. Deputy Registrar (IT), High Court of Uttarakhand, Nainital for uploading the notification on the website of the Court.
27. Guard File/ Assistant concerned.

**Assistant Registrar
Admin.A-2**